# GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION NO-60

ANSWERED ON - 01/12/2025

## ALLOCATION OF COAL MINES UNDER COAL MINES (SPECIAL PROVISIONS) ACT, 2025

#### 60. SHRI P. P. SUNEER:

Will the Minister of *COAL* be pleased to state:

- a. specify the process of allocating coal mines since the introduction of Coal Mines (Special Provisions) Act, 2025 and the differences it brought compared to earlier process;
- b. enlist the mines allocated under the Act, since its commencement and whether Government has done any study of its benefits compared to the earlier policy;
- c. whether any environment relaxations have been provided for coal mining since the introduction of the Act; and
- d. number of trees felled to clear coal mines allocated under the Act, State-wise?

#### **ANSWER**

#### MINISTER OF COAL & MINES

(SHRI G. KISHAN REDDY)

(a) The allocation of coal mines after the enactment of the Coal Mines (Special Provisions) Act, 2015 (CMSP Act) is undertaken through two modes—Auction under Section 4 and Allotment under Section 5. Under the auction route, the Nominated Authority issues a public notice and tender document, followed by online submission and evaluation of technical bids, conduct of electronic financial bidding, declaration of the preferred bidder and execution of the Coal Mine Development and Production Agreement (CMDPA), culminating in issuance of the Vesting Order. Under the allotment route, applications from eligible Government companies/corporations are examined based on notified criteria, and an Allotment Order is issued after approval of the Central Government. In addition to the above two routes, Rule 11(10)(i) of the Coal Mines (Special Provisions) Rules, 2014 provides a special mechanism under which the Central Government, in public interest and for reasons to be recorded in writing, may relax provisions of Rule 11 for allotment of a Schedule-I coal mine to a Central Government company/corporation, This route is exercised only in exceptional circumstances justified in public interest.

This statutory framework has replaced the earlier Screening Committee system and has ensured transparency, competition, and objectivity in coal mine allocation. Prior to the enactment of the CMSP Act, coal mines were allocated based on recommendations of Screening Committee. In contrast, CMSP Act introduced a transparent, rule-based process with online auctions conducted through a designated platform.

- (b) A total of 139 coal mines have been allocated under the Coal Mines (Special Provisions) Act, 2015. The list of these mines is enclosed as **Annexure**. Although no separate study has been done to evaluate the benefits of the post-2015 coal mine allocation framework, its impact is reflected in the steady increase in coal production over the years. Production has risen from 12.34 MT in FY 2015-16 to 155.02 MT in FY 2024-25, evidencing improved operationalisation and contribution to domestic coal availability.
- (c) The Ministry of Coal (MoC) is continuously monitoring the progress of coal mining projects and is actively coordinating with State Governments and the Ministry of Environment, Forest and Climate Change (MoEF&CC) to expedite the grant of Environmental Clearances (EC). In consultation with MoC, MoEF&CC has introduced a number of regulatory and procedural reforms aimed at streamlining and accelerating approval timelines. These include permitting capacity expansion of coal mines up to 50% without the requirement of a fresh Public Hearing; decentralisation of appraisal by delegating clearance of coal projects below 500 hectares to the State Environment Impact Assessment Authority (SEIAA); and enhancement of the validity of EC to make it co-terminus with the Mining Lease. Further, the Consent to Establish (CTE) has been integrated with the EC approval process, and underground mining proposals are now considered on an out-of-turn basis with standardised Terms of Reference and EC conditions to reduce processing time. Additionally, pilot projects of Underground Coal Gasification (UCG) have been included under Item 1(b) of the Schedule to the EIA Notification, 2006, thereby exempting them from the requirement of EC. These measures have collectively contributed to a more predictable and time-efficient clearance framework for coal mining projects
- (d) Tree felling for coal mines allocated under the Coal Mines (Special Provisions) Act, 2015 is carried out strictly in accordance with the Van Sanrakshan Evam Samvardhan) Adhinyam 1980, and related Rules. Such activity is permitted only after obtaining Stage-I and Stage-II forest clearances from the Ministry of Environment, Forest and Climate Change and subsequent periodic Tree Cutting permissions issued by the State Forest Departments.

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### List of coal blocks allocated under CMSP Act

S. No	Name of Coal Mine	State	Successful Bidder / Allottee	PRC(MT)	Vesting order/Allot ment order date
1	Chotia	Chhattisgarh	Bharat Aluminium Company Ltd	1	23-03-2015
2	Gare Palma IV/4	Chhattisgarh	Hindalco Industries Ltd	1	23-03-2015
3	Gare Palma Sector II	Chhattisgarh	Maharashtra State Power Generation Co Ltd	23.6	31-08-2015
4	Gare Palma Sector III	Chhattisgarh	Chhattisgarh State Power Generation Co Ltd	5	14-09-2015
5	Gare Palma Sector IV/8	Chhattisgarh	Ambuja Cements Ltd	1.2	22-04-2015
6	Parsa	Chhattisgarh	Rajasthan Rajya Vidyut Utpadan Nigam Ltd	5	08-09-2015
7-8	Parsa East & Kanta Basan	Chhattisgarh	Rajasthan Rajya Vidyut Utpadan Nigam Ltd	18	31-03-2015
9	Talaipalli	Chhattisgarh	NTPC	25	08-09-2015
10- 11	Durgapur-II/Taraimar& Durgapur-II/Saria	Chhattisgarh	Karnataka Power Corporation Ltd	6	02-03-2020
12	Bhaskarpara	Chhattisgarh	Prakash Industries Limited	1	18-11-2021
13	Gare Palma IV/7	Chhattisgarh	Sarda Energy and Minerals Limited	1.68	08-03-2021
14	Gare Palma IV/1	Chhattisgarh	Jindal Power Limited	7.2	08-03-2021
15	Gare Palma IV/6	Chhattisgarh	Jindal Steel and Power Limited	4	10-10-2022
16- 17	Gare Palma IV/2 and Gare Palma IV/3	Chhattisgarh	Jindal Power Limited	6.25	02-05-2023
18	Datima	Chhattisgarh	Shree Cement Limited	0.36	08-06-2023
19	Gare Palma Sector-I	Chhattisgarh	Jindal Power Limited	15	08-06-2023
20	Gare Palma IV/5	Chhattisgarh	Sarda Energy and Minerals Limited	1.1	04-02-2025
21	Vijay Central	Chhattisgarh	Rungta Sons Private Limited	0.4	29-05-2025
22	Rajgamar Dipside (Deavnara)	Chhattisgarh	TMC Mineral Resources Private Limited	1.0	23-10-2025
23	Rajgamar Dipside (South of Phulakdih Nala)	Chhattisgarh	Mivaan Steels Limited	0.8	10-11-2025
24	Badam	Jharkhand	NTPC	3	31-08-2015
25	Banhardih	Jharkhand	PVUNL	12	30-06-2015
26- 27	Chatti Bariatu, Chatti Bariatu South	Jharkhand	NTPC	7	08-09-2015
28	Ganeshpur	Jharkhand	GMR Chhattisgarh Energy Limited	4	22-04-2015
29	Kathautia	Jharkhand	Hindalco Industries Ltd	0.8	23-03-2015
30	Kerandari	Jharkhand	NTPC	6	08-09-2015
31	Lohari	Jharkhand	Araanya Mines Private Limited	0.2	22-04-2015
32	Meral	Jharkhand	Trimula Industries Limited	0.44	22-04-2015
33	Moitra	Jharkhand	JSW Steel Limited	1	22-04-2015

S. No	Name of Coal Mine	State	Successful Bidder / Allottee	PRC(MT)	Vesting order/Allot ment order date
34	Pachhwara Central	Jharkhand	Punjab State Power Corp Ltd	7	31-03-2015
35	Pachhwara North	Jharkhand	West Bengal Power Development Corporation Limited	15	31-03-2015
36	Rajbar D & E	Jharkhand	Tenughat Vidyut Nigam Ltd	10	30-06-2015
37	Saharpur Jamarpani	Jharkhand	UP Rajya Vidyut Utpadan Nigam Ltd	15	13-08-2015
38	Tubed	Jharkhand	Damodar Valley Corporation	6	07-10-2016
39- 40'	Kotre Basantpur & Pachmo	Jharkhand	CIL	5	19-04-2018
41	Amarkonda Murgadangal	Jharkhand	CIL	30	24-01-2019
42	Brahmini	Jharkhand	CIL	45	24-01-2019
43	Chichro Patsimal	Jharkhand	CIL	<del>1</del> 3	24-01-2019
44	Sugia Closed Mine	Jharkhand	Jharkhand State Mineral Development Corporation	0.4	22-09-2020
45	Tokisud North	Jharkhand	NMDC	2.32	17-08-2020
46	Rajhara North (Central & Eastern)	Jharkhand	Fairmine Carbons Private Limited	0.75	03-03-2021
47	Gondulpara	Jharkhand	Adani Enterprises Limited	4	08-03-2021
48	UrmaPaharitola	Jharkhand	Aurobindo Reality And Infrastructure Private Limited	10	03-03-2021
49	Brahmdiha	Jharkhand	Andhra Pradesh Mineral Development Corporation Limited	0.5	02-03-2021
50	Chakla	Jharkhand	Hindalco Industries Ltd	5.3	03-03-2021
51	Jogeshwar & Khas Jogeswar	Jharkhand	South West Pinnacle Exploration Limited	0.6	18-11-2021
52	Rohne	Jharkhand	NMDC	8	18-06-2021
53- 54'	Brinda & Sasai	Jharkhand	Dalmia Cement (Bharat) Limited	0.68	10-10-2022
55	Rauta Closed	Jharkhand	Shreesatya Mine Private Limited	0.4	18-11-2021
56	Jitpur	Jharkhand	Terri Mining Private Ltd	2.5	17-01-2023
57	Sitanala	Jharkhand	JSW Steel Limited	0.3	08-06-2023
58	Choritand Tiliaya	Jharkhand	Rungta Metals Private Limited	0.78	08-06-2023
59	Burakhap Small Patch	Jharkhand	Shreesatya Mines Private Limited	0.4	08-06-2023
60	Parbatpur Central	Jharkhand	JSW Steel Limited	1.24	08-06-2023
61	Patal East (Eastern Part)	Jharkhand	RCR Steel Works Private Limited	0.3	08-06-2023
62	North Dhadu (Eastern Part)	Jharkhand	NTPC	4	14-12-2023
63	North Dhadu (Western Part)	Jharkhand	NLCIL	3	14-12-2023
64	Dumri	Jharkhand	S M Steels and Powver Limited	1	01-08-2024

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65	Rabodih OCP	Jharkhand	Twenty First Century Mining Private Limited	2.5	08-10-2024
66	Bundu	Jharkhand	S M Steels and Powver Limited	1	04-02-2025
67	Seregarha	Jharkhand	Rungta Sons Private Limited	Partially Explored	29-05-2025
68	Mahuagarhi	Jharkhand	Damodar Valley Corporation		23-10-2025
69	Chitarpur(Revised)	Jharkhand	Orissa Alloy Steel Private Limited	3.45	08-10-2025
70	Amelia North	Madhya Pradesh	Jaiprakash Power Ventures Limited	3.92	23-03-2015
71	Bicharpur	Madhya Pradesh	UltraTech Cement Limited	0.75	23-03-2015
72	Sial Ghoghri	Madhya Pradesh	Reliance Cement Company Private Limited	0.37	23-03-2015
73	Suliyari	Madhya Pradesh	Andhra Pradesh Mineral Development Corporation Limited	6	29-09-2016
74	Amelia	Madhya Pradesh	THDC	5.6	17-01-2017
75	Bikram	Madhya Pradesh	Birla Corp. Ltd	0.36	10-02-2020
76	Brahampuri	Madhya Pradesh	Birla Corp. Ltd	0.36	10-02-2020
77	Urtan North	Madhya Pradesh	JMS Mining Private Limited	0.6	03-03-2021
78	Sahapur West	Madhya Pradesh	Sarda Energy And Minerals Limited	0.6	03-03-2021
79- 80'	Gotitoria (East) & (West)	Madhya Pradesh	Boulder Stone Mart Pvt Ltd	0.3	18-11-2021
81	Marki Barka	Madhya Pradesh	Birla Corp. Ltd	1	17-01-2023
82	Mandla North	Madhya Pradesh	Dalmia Cement (Bharat) Limited	1.5	08-06-2023
83	Mara II Mahan	Madhya Pradesh	Mahan Energen Ltd	Partially Explored	01-08-2024
84	Mahan	Madhya Pradesh	J K Cement Ltd.	1.2	
85	Sahapur East	Madhya Pradesh	Mineware Advisors Private Limited	0.7	29-05-2025
86	Tandsi III and Tandsi III Extn.	Madhya Pradesh	Lloyds Metals and Energy Limited	Partially Explored	08-10-2025
87- 92'	Baranj I, Baranj II, Baranj III, Baranj IV,Manora Deep & Kiloni	Maharashtra	Karnataka Power Corporation Ltd	2.5	31-03-2015
93	Belgaon	Maharashtra	Sunflag Iron and Steel Company Limited	0.27	23-03-2015
94	Marki Mangli III	Maharashtra	B.S. Ispat Limited	0.21	17-04-2015
95	Marki Mangli-I	Maharashtra	Topworth Urja and Metals Ltd	0.3	30-09-2015

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96	Marki Mangli-II	Maharashtra	Yazdani International Private Limited	0.3	03-03-2021
97	Gondkhari	Maharashtra	Adani Power Maharashtra Ltd	2	18-11-2021
98	Takli-Jena-Bellora (North) &Takli-Jena-Bellora (South)	Maharashtra	Aurobindo Reality And Infrastructure Private Limited	1.5	03-03-2021
99	Marki Mangli-IV	Maharashtra	Sobhagya Mercantile Limited	0.2	17-01-2023
100	Marki-Zari-Jamani-Adkoli	Maharashtra	Nilkanth Infra Mining Limited	1	29-10-2024
101	Dahegaon/Makardhokra-IV	Maharashtra	Western Coalfields Limited	0.5	29-05-2025
102	Bhandak West	Maharashtra	New Era Cleantech Solution Pvt Ltd	0.75	25-06-2025
103	Dulanga	Odisha	NTPC	7	08-09-2015
104	Utkal-A	Odisha	MCL Ltd	25	18-11-2021
105 - 106'	Manoharpur & Dipside Manoharpur	Odisha	Odisha Coal & Power Limited	16	31-08-2015
107	Naini	Odisha	SCCL	10	13-08-2015
108	Talabira-I	Odisha	GMR Chhattisgarh Energy Limited	3	23-03-2015
109 - 110'	Utkal-E, Utkal-D	Odisha	NALCO	4	02-05-2016
111	Talabira-II &III	Odisha	NLC	20	02-05-2016
112	Mandakini	Odisha	KPCL	7.5	02-03-2020
113	Jamkhani	Odisha	Vedanta Ltd	2.6	10-02-2020
114	Radhikapur West	Odisha	Vedanta Ltd	6	03-03-2021
115	Utkal-C	Odisha	Jindal Steel and Power Limited	3.37	10-10-2022
116 - 117'	Utkal B1 & B2	Odisha	Jindal Steel and Power Limited	8	10-10-2022
118	Bijahan	Odisha	Mahanadi Mines & Minerals Pvt. Ltd.	5.26	10-10-2022
119	Baitarni West	Odisha	Gujarat Mineral Development Corporation Ltd	15	08-06-2023
120	Chendipada (Revised)	Odisha	Rungta Sons Private Limited	Partially Explored	08-06-2023
121	Machhakata(Revised)	Odisha	NLC India Limited	30	05-09-2024
122 - 123'	Rampia & Dip Side of Rampia	Odisha	Jhar Mineral Resources Private Limited	15	20-01-2025
124	New Patrapara South	Odisha	NLC India Limited	12	04-02-2025

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125	Tadicherla-I	Telangana	Telangana State Power Generation Corporation Limited	2.5	31-08-2015
126	Barjora	West Bengal	West Bengal Power Development Corporation Limited	0.5	31-03-2015
127	Barjora (North)	West Bengal	West Bengal Power Development Corporation Limited	3	31-03-2015
128 - 129'	Gangaramchak, Gangaramchak Bhadulia	West Bengal	West Bengal Power Development Corporation Limited	3	31-03-2015
130	Sarisatolli	West Bengal	CESC Limited	3.5	23-03-2015
131 - 132'	Tara East & West	West Bengal	West Bengal Power Development Corporation Limited	4	31-03-2015
133	Trans Damodar	West Bengal	The Durgapur Projects Limited	1	23-03-2015
134	Gourangdhih ABC	West Bengal	West Bengal Minrel Development Corporation Limited	2.5	29-09-2016
135	East of Damogoria	West Bengal	BCCL	4	21-11-2019
136	Jaganathpur B	West Bengal	Powerplus Traders Pvt. Ltd	0.8	13-02-2020
137	Kasta East	West Bengal	Jitusol developers Pvt Ltd	1.89	12-12-2022
138	Kagra Joydev	West Bengal	Orissa Metallurgical Industry Private Limited	3	08-06-2023
139	Namchik Namphuk	Arunachal Pradesh	Coal Pulz Private Limited	0.2	17-08-2023

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